

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.257 of 2012

Dated : 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Southern India Mills Assn.

... Appellant(s)

Versus

Tamil Nadu Generation & Distribution
Corpn. Ltd. & Anr.

Respondent(s)

Counsel for the Appellant(s):

Mr. N.L. Rajah
Mr. Arun Anbumani

Counsel for the Respondent(s):

Mr. S. Vallinayagam for R.1
Mr. R. Selvakumar
Mr. M. Yogendher for R.2

ORDER

Post the matter for further hearing on **27.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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